

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6168
ANSWERED ON:04.05.2010
SHORTAGE OF IMMIGRATION STAFF AT AIRPORTS
Antony Shri Anto

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the immigration wings of various international airports in the country including Cochin International Airport Ltd. (CIAL) are running short of staff;
- (b) if so, the details thereof, airportwise; and
- (c) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A statement is attached.

STATEMENT IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 6168 BY SHRI ANTO ANTONY TO BE ANSWERED ON 4.5.2010

(a) to (c): Whenever shortage of staff is noticed in any Immigration Check Post (ICP), which includes international airports, land check posts and seaports, the concerned agency/State Government under whose jurisdiction the particular ICP falls, is asked to send a detailed proposal for creation of additional posts as per the instructions of Ministry of Finance. The proposal is examined in the Ministry of Home Affairs and forwarded to Ministry of Finance for approval.

In accordance with the above procedure, 1800 posts were sanctioned in July 2008 to augment the existing manpower at 14 ICPs, viz. Delhi, Mumbai, Kolkata, Chennai, Amritsar, Hyderabad and Bangalore Airports; Mumbai, Kolkata and Chennai Seaports; Attari Rail; Attari Road; Munabao Rail; and Gede Rail.

A proposal was received from the Government of Kerala for creation of 364 posts for the immigration wing of Cochin International Airport Ltd. (CIAL). The proposal was considered in this Ministry and the Ministry of Finance, and 352 posts were sanctioned in March 2010 for the immigration wing of CIAL. Further, the Government of Kerala was advised to fill 12 posts of Driver/Peon/Sweeper through outsourcing.